

# THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

Dated, Shillong February 2019

**NO.HCM.II/123/2015-Estt/Pt/\_\_\_\_\_**: Consequent upon the notification issued by the Government of Meghalaya, General Administration (A) Department Vide memo. No. GAA.75/99/262-A dt. 15.02.2019, the High Court of Meghalaya is pleased to declare **27<sup>th</sup> February 2019** as Holiday, on account of General Elections to the Khasi and Jaintia Hills Autonomous District Councils, in the High Court and subordinate Courts viz. East & West Khasi Hills District, Ri-Bhoi District and West Jaintia Hills District.

Further, Judicial Officers and employees, if any, working in the Judgeships of East / West & South-West Garo Hills District, who are the electors under the constituencies of the Khasi and Jaintia Hills Autonomous District Councils, shall be granted 1 (one) day special leave on **27<sup>th</sup> February 2019**.

By Order,

**REGISTRAR GENERAL**

Memo. NO.HCM.II/123/2015-Estt/Pt/ 800A Dated Shillong, the 25<sup>th</sup> February 2019

### Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr Justice S.R. Sen, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
4. The President / Secretary, High Court Bar Association, Shillong.
5. The Private Secretary to Advocate General Meghalaya, High Court of Meghalaya, Shillong.
6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
7. The District & Sessions Judge, Nongpoh / Shillong / Jowai / Nongstoin / Williamnagar / Tura / Ampati.
8. The Registrars, High Court of Meghalaya with a request to bring the contents of this notification to the knowledge of all Officers & staff within their control.
9. The Director, Meghalaya State Judicial Academy, Shillong.
10. The Asst. Solicitor General / Central Government Counsel, High Court of Meghalaya, Shillong.
11. The Central Project Co-ordinator, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office file.

  
**REGISTRAR GENERAL**